

INCREASE IN IRRIGATION TARGETS IN STATES

3648. **SHRI RAMJIBHAI MAVANI :**
SHRI MOHANLAL PATEL :

Will the Minister of IRRIGATION be pleased to state :

(a) whether the various States have agreed to increase targets of irrigation set under the new 20 Point Programme;

(b) the names of such States who have agreed and who have not agreed;

(c) what steps have been taken by Gujarat and other States to achieve higher targets;

(d) the names of the States where additional potential is to be created under the new 20 Point Programme; and

(e) how much financial assistance and other help will be given to Gujarat and other States by the Centre for the same and the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI) : (a) and (b) All the State Governments have been requested to take all possible steps to achieve the targeted additional irrigation potential of 14 m.ha. set under the new 20 Point Programme against the original plan target of 13.74 m.ha. during the Sixth Five Year Plan. The States have asked for additional funds, for achieving the target.

(c) to (e) All the State Governments including Gujarat are making all efforts to achieve the higher target. In addition, Central Government have advised the State Governments not to take up too many new projects resulting in thin spreading of available resources. They have also been advised to allocate maximum available funds for completion of on-going projects so that maximum potential is created with minimum investment. Monitoring of important projects have also been done at the States as well as Central levels. Attempts are also being made to make available scarce material to minimise delays in construction of irrigation projects. Government of Gujarat however have asked for Rs. 60 crores additional outlay for 6th Plan of which Rs. 19 crore additional

fund is requested by them for 1982-83 to achieve the revised target as stipulated for New 20-Point Programme.

The Additional irrigation potential during the Sixth Plan is to be created in all the States. States of Andhra Pradesh, Gujarat, Haryana, Jammu & Kashmir, Kerala, Maharashtra, Nagaland and Uttar Pradesh have proposals to further increase the potential over the stipulated plan targets for New 20-Point Programme.

AUCTION OF PLOTS AND SHOPS BY D.D.A.

3649. **SHRI S. M. KRISHNA :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that recent auctions of plots and shops at various places have revealed that Delhi Development Authority is indulging in making very high profits and the offers are really out of the reach of the needy and deserving people;

(b) if so, how many of such auctions were held during the last three months and amount of profits earned therefrom per bid; and

(c) the measures that are proposed to be adopted to make it possible for the common needy people to get those small shops and plots ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING ((SHRI BHISHMA NARAIN SINGH) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

PRODUCTION AND CONSUMPTION OF SUGAR

3650. **SHRI MADHAVRAO SCINDIA :** Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) the expected production and internal consumption of sugar during the current sugar season; and

(b) the steps Government have taken or propose to take with regard to the surplus stock of sugar with the mills ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) According to

present estimates, the production and internal consumption of sugar during the current 1981-82 sugar year will be around 84 lakh tonnes and 56.5 lakh tonnes respectively.

(b) The carry-over stocks of sugar at the end of the current sugar year, 1981-82, i.e. on 1-10-1982, are estimated to be about 31 lakh tonnes. Increased monthly allocation of levy sugar from 1-4-1982, more liberal releases in the freesale sugar long-with the creation of a 5.00 lakh tonnes of buffer stock and the full export of the allotted quota of 6.5 lakh tonnes of white sugar should be the measures which would help in tackling the surplus stock of sugar with the sugar mills.

बिहार में पलामू, हजारीबाग और गया में सिंचाई सुविधायें

3651. श्री रणजोति सिंह : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बिहार के पलामू, हजारीबाग और गया जिलों में पर्याप्त सिंचाई सुविधाएं उपलब्ध कराने की संभावनाओं का पता लगाया है;

(ख) क्या उक्त जिले पहाड़ी हैं और जंगलों से भरपूर हैं; और

(ग) यदि सिंचाई सुविधाएं उपलब्ध कराने की संभावनाओं का पता लगाया गया है, तो उन स्थानों के नाम क्या हैं जिनके लिए सिंचाई योजनाएं बनाई गई हैं और ये योजनाएं कब तक पूरी होंगी ?

सिंचाई मंत्रालय में राज्य मंत्री (श्री जियाउरहमान ब्रंसारी)

(क) "सिंचाई" एक राज्य विषय-होने के कारण, सिंचाई स्कीमों का अन्वेषण, सुत्रीकरण और क्रियान्वयन राज्य सरकारों द्वारा किया जाता है।

(ख) ये जिले एक पठार पर स्थित हैं, जिनमें विशाल क्षेत्र वनों से आच्छादित है।

(ग) बिहार के पलामू, हजारीबाग तथा गया जिलों के लाभों के लिए बिहार सरकार द्वारा प्रस्तावित स्कीमों के व्यौरे को दिखाने वाला एक विवरण संलग्न है।

बिबरण

पलायम, हजारीबाग तथा गया जिलों में बिहार सरकार द्वारा प्रस्तावित बृहत् और मध्यम सिंचाई स्कीमों की सूची।

| क्र०संख्या परियोजना का नाम | लाभान्वित होने वाले जिले | पूर्ण होने की संभावित तारीख |
|----------------------------|--------------------------|-----------------------------|
| 1. | 2. | 3. |

(क) अनुमोदित स्कीमों

(क) बृहत् स्कीमों

| | | |
|---|--|---------|
| 1. उत्तरी कौइल जलाशय स्कीम पलामऊ, औरंगाबाद, | | 1984-85 |
| 2. सोन उच्च स्तरीय नहर (पूर्वी) गया, रोहतास, औरंगाबाद | | 1983-84 |

(ख) मध्यम स्कीमों

| | | |
|-------------------------|--------|---------|
| 1. बुटनडुवा जलाशय स्कीम | पलामऊ | 1982-83 |
| 2. बड़ाने जलाशय स्कीम | —तदेव— | 1983-84 |
| 3. दमरे जलाशय स्कीम | —तदेव— | 1983-84 |
| 4. धिरका जलाशय स्कीम | —तदेव— | 1983-84 |
| 5. अतरज जलाशय स्कीम | —तदेव— | 1984-85 |
| 6. पंढरवा जलाशय स्कीम | —तदेव— | 1982-83 |